

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO. 1765
TO BE ANSWERED ON 16.12.2022**

PLANNING FOR ACHIEVING GOALS

1765. SHRI K. NAVASKANI:

Will the Minister of **AYUSH** be pleased to state:

- (a) whether the Ministry has taken any steps to chalk out long-term and short-term planning to achieve the envisaged goals;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Ministry is also taking initiatives to expand its scope and seek additional funds for achieving its long-term and short-term goals; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) & (b):

Yes sir, Ministry has taken many steps to chalk out long-term and short-term planning to achieve the envisaged goals. The details of the steps taken are as follows:-

1. Research and Development:-

- i. Ministry of Ayush and WHO have signed an agreement to establish WHO-GCTM in Jamnagar, Gujarat. This Centre aims to provide support to implement WHO's traditional medicine strategy (2014-23) and to support nations in developing policies & action plans to strengthen the role of traditional medicine as part of their journey to universal health coverage.
- ii. Ministry of Ayush has constituted a committee under the chairmanship of Secretary, Ayush along with the Secretaries of Department of Science and Technology (DST), Department of Biotechnology (DBT), Department of Scientific and Industrial Research (DSIR), Department for Promotion of Industry and Internal Trade(DPIIT), Department of Commerce(DoC) and Ministry of Environment, Forest and Climate Change of India (MoEF & CC) for promoting collaboration in Ayush research among scientific bodies.
- iii. The Central Government has approved the operationalization of 12,500 Ayush Health and Wellness Centres (HWCs) through States/UTs as a component of the Centrally Sponsored Scheme of National Ayush Mission (NAM) in a phased manner.
- iv. A committee for Enabling Intellectual Property Rights (IPRS) protection to Traditional Systems of Indian Medicine (TSIM) has been constituted under the

chairmanship of Secretary, Department for Promotion of Industry and Internal Trade (DPIIT). Secretary, Ayush is the member-Convener of the said committee.

2. Educational Development:-

- i. The National Commission for Indian System Of Medicine has been constituted by an act of Parliament known as National Commission for Indian System of Medicine Act, 2020 which came into force on 11th June, 2021 to improve the quality of education, through regulatory provisions & streamlining of registration, ethical practice throughout the Country of Indian System of Medicine.
- ii. The National Commission for Homoeopathy (NCH) has been constituted by an act of Parliament known as The National Commission for Homoeopathy Act, 2020 which came into force on 05.07.2021 to improve the quality of education, through regulatory provisions & streamlining of registration, ethical practice throughout the Country of Homoeopathy System of Medicine.
- iii. Ministry has established Satellite centres of All India Institute of Ayurveda (AIIA) Goa, National Institute of Homeopathy, Narela New Delhi, National Institute of Unani Medicine, Ghaziabad, Uttar Pradesh to enhance capacity building.
- iv. The National Institute of Ayurveda (NIA), Jaipur has been conferred the status of Deemed to be University by Ministry of Education and dedicated for the Nation by Hon'ble Prime Minister on 13.11.2020.
- v. The Institute of Teaching and research in Ayurveda declared as institution of National importance by an act of Parliament known as The Institute of Teaching and Research in Ayurveda Act,2020.

3. Inter-ministerial & International Collaboration:-

- i. Ministry of Ayush have signed Memorandum of Understanding (MoU) with Ministry of Railway, Ministry of Defense, Ministry of Micro, Small & Medium Enterprises (MSME), Department of Science and Technology (DST), Department of Biotechnology (DBT), Ministry of Tribal Affairs, American Herbal Pharmacopeia, Indian Pharmacopeia Commission for development of Ayush sector.
- ii. Ministry has signed 24 Country to Country Memorandum of Understandings (MoUs) for Cooperation in field of Traditional Medicine and Homoeopathy with foreign nations.
- iii. 40 Memorandum of Understandings (MoUs) have been signed with international institutes for undertaking Collaborative Research / Academic collaboration.
- iv. 15 Memorandum of Understandings (MoUs) have been signed with international institutes for setting up of Ayush Academic Chairs in foreign nations.
- v. Ministry of Ayush has provided support for the establishment of 38 Ayush Information Cells in 34 foreign nations.
- vi. Ministry of Ayush under its International Fellowship/Scholarship Programme offers scholarships to foreign nationals for undertaking Ayush courses in recognized Ayush institutions in India.
- vii. Ministry of Ayush has launched a composite nutritional guideline as “Ayush Dietary Advisory for Kuposhan Mukh Bharat” to improve nutritional outcomes in children, pregnant women and lactating mothers with Ayush practices and principles. Ministry of Ayush had participated in the celebration of Poshan Maah and Poshan Pakhwada organized by the Ministry of Women and Child Development through its National Institutes/Research Councils.

4. Entrepreneurship Development:-

- i. The All India Institute of Ayurveda (AIIA) an autonomous body under Ministry of Ayush has set up an incubation centre i.e. AIIA-ICAINE (Incubation Centre for Innovation and Entrepreneurship) to support new startups in the Ayush sector.
- ii. Ministry of Ayush signed a MoU with Ministry of Micro, Small & Medium Enterprises (MSME) for the promotion of Ayush enterprises. In this regard, 10 Awareness programmes on Digital Advertisement, E-Marketing, GST & GeM were organized and 07 National Seminar / Workshop on Packaging, Marketing and Export Promotion of Ayush Products were organized by the Micro, Small & Medium Enterprises (MSME).

5. Investment:-

- i. Ministry of Ayush, Government of India in consultation with Department of Commerce has supported to establish Ayush Export Promotion Council (Ayushexcil) to promote the export of Ayush products/ medicines as well as Ayush services.
- ii. A Strategic Policy and Facilitation Bureau (SPFB) has been established in the Ministry in collaboration with Invest India to facilitate investment in Ayush sector.

6. Technological integration:-

- i. Ministry has initiated Ayush Grid project for Digitalization of the entire Ayush Sector will lead to its transformation in fields of health care delivery at all levels including research, education, various health programmes, drug regulations and scheme management. Ministry has taken various Information Technology (IT) initiatives like Ayush Clinical Case Repository (ACCR) Portal, Ayush Sanjivani mobile application and e-Aushadhi portal, Yoga Portal, Ayush Next, Y-Break App, Namaste Yoga App etc.

(c) & (d):

Yes sir, the Ministry is taking various initiatives to expand its scope through various Central Sector Schemes and Centrally Sponsored Scheme.

Ministry of Ayush has proposed an amount of Rs.4092.33 crore for the next year B.E.2023-2024 with respect to the current financial year BE 2022-2023 of Rs. 3050.00 crore as an additional funds for achieving its long term and short-term goals.
